## CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 25 | 6 | 64 Registration No. CCP...17. . 6.4.

Pramy Kumar Bose Applicant (s)

**VERSUS** 

SC Chandock Respondent (s)

Tribunal in the above mentioned case is forwarded herewith for necessary action.

on have our 30 M

17.06.2004

Applicant by Shri Sanjay Sarwate on behalf of Shri Manish Chawra.

Respondents by Shri S.P. Singh.

The learned counsel for the respondents states that the orders passed by the Tribunal on 12th August, 2003 in OA No. 681/1998 have been fully complied with. The learned counsel for the applicant also agrees to the submission made by the learned counsel for the respondents

In view of this the contempt petition is dismissed. Notices issued are discharged.

Sd/-(Madan Mohan)

सत्य प्रतिशिधि

To,

GRPR-119-CAT Jabalpur-1-12-99-1500